

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2871
ANSWERED ON:12.12.2011
EDUCATIONAL INSTITUTION IN WEST BENGAL
Suvendu Shri Adhikari

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to construct educational institutions in the States including West Bengal for those suffering from mental retardation;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government is anxious about the injustice committed by the offsprings to their old parents and grand parents; and
- (d) if so, the steps Government is taking to redress this problem of the society?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) No, Sir.

(b) Does not arise.

(c) & (d): The Maintenance and Welfare of Parents and Senior Citizens Act, 2007 was enacted in December, 2007 to ensure need based maintenance of parents and senior citizens and their welfare. The Act makes maintenance of parents/senior citizens by children/relatives obligatory and justiciable through tribunals and also provides for revocation of transfer of property by senior citizens in cases of negligence by relatives and penal provision for abandonment of senior citizens.

The Act is to be brought into force by individual/State Governments/UTs. So far, 23 States and all UTs have brought the Act into force.